

Central Administrative Tribunal  
Principal Bench  
New Delhi

(X)

C.P. No. 275/97  
in  
O.A. No. 868/92

This the 28th day of November, 1997

HON'BLE DR. JOSE P. VERGHESE, VC(J)

HON'BLE MR. M. SAHU, M(A).

Shri Kishan Chand  
S/o Sh. Kundan Ram  
R/o House No. 212  
L Block, Raghbir Nagar  
J.S. Colony,  
New Delhi.  
(By None)

..... Petitioner

Versus

1. Shri S.P. Mehta  
General Manager  
Northern Railway  
Bafeda House,  
New Delhi.
2. Shri K.K. Choudhary  
Divisional Railway Manager  
Northern Railway  
D.R.M. Office,  
New Delhi.

..... Respondents.  
(By Advocate Shri P.S. Mahendru)

ORDER(Oral)

By Hon'ble Dr. Jose P. Vergheese, VC(J)

Learned counsel for the respondents says that they will implement the order within three months and in case the review filed is not in their favour, the direction of this court in the original OA will be implemented and if any monetary benefit is available to the petitioner, 12% interest shall be paid from the the date of expiry of the time granted by the original order of this court. With this, the C.P. is disposed of. Notices discharged.

RB

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(M. SAHU)  
M(A)

(DR. JOSE P. VERGHESE)  
VC(J)